

Government of India
Ministry of Finance
Department of Financial services

LOK SABHA
UNSTARRED QUESTION No. 2364
ANSWERED ON AUGUST 01, 2022/ SRAVANA 10, 1944 (SAKA)

Allocation under PMMY

2364. SHRI ASADUDDIN OWAISI:

Will the Minister of FINANCE be pleased to state:

- (a) the amount of funds allocated and utilised per year for the Pradhan Mantri MUDRA Yojana (PMMY), since its commencement till date, State/UT-wise;
- (b) the year-wise number of beneficiaries during the said period, State/UT-wise;
- (c) whether the Government has maintained data on beneficiaries belonging to Muslim community;
- (d) if so, the number and percentage of PMMY beneficiaries belonging to Muslim community out of total number of beneficiaries during each of the year during the said period, State/UT-wise; and
- (e) the total value of loans given to all beneficiaries and the percentage of loans of the total value given to this community during each of the year during the said period, State/UT-wise?

ANSWER

Minister of State in the Ministry of Finance
(DR. BHAGWAT KARAD)

(a) and (b) Under Pradhan Mantri Mudra Yojana (PMMY), collateral-free institutional credit up to Rs. 10 lakh is provided by Member Lending Institutions (MLIs) i.e. Scheduled Commercial Banks (SCBs), Regional Rural Banks (RRBs), Non-Banking Financial Companies (NBFCs) and Micro Finance Institutions (MFIs) to micro/small business units, for income generating activities in sectors such as manufacturing, trading, services and also for activities allied to agriculture.

Yearwise, State/UT-wise details of loans extended under the Scheme are Annexed.

(c) to (e) Community/Religion-based data under PMMY is not centrally maintained.
